

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (T.A.) No. 961 of 1987  
(Writ Petition No. 9751 of 1982)

Petitioner.

B.K. Singh

....

Versus

Senior Divisional Electrical  
Engineer, N. Rly. & another

....

Respondents.

Connected with

Registration (T.A.) No. 212 of 1987  
(Writ Petition No. 9754 of 1982)

Petitioner.

S.C. Nigam

....

Versus

Senior Divisional Electrical  
Engineer, N.Rly. & another

....

Respondents.

Hon'ble Justice K. Nath, V.C.  
Hon'ble K.J. Raman, A.M.

(Delivered by Hon. K.J. Raman, A.M.)

For judgment see our judgment of date passed in the  
connected Registration (T.A.) No. 212 of 1987 (Writ Petition No.  
9754 of 1982) (S.C. Nigam v. Senior Divisional Electrical Engineer,  
N. Rly. & another).

*(Signature)*

MEMBER (A).

*(Signature)*

VICE-CHAIRMAN.

Dated: Aug 7, 1990.  
PG.